

(22)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL


APPLICATION NUMBER :  
PETITION NUMBER : TP(HC)/CAA/83 & 84/2017  
NAME OF THE TRANSFEROR : RASS MANUFACTURING INDIA PVT LTD  
NAME OF THE TRANSFERRE : TEXELQ ENGINEERING INDIA PVT LTD  
UNDER SECTION : 230 OF COMPANIES ACT 2016

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

|    |                                 |                        |            |
|----|---------------------------------|------------------------|------------|
| 1) | K. RAMASAMY<br>G.V. MOHAN KUMAR | Counsel for Petitioner | G.V. Mohan |
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ORDER

Heard the counsel for the applicant. Order is reserved.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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